GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO:3969

ANSWERED ON THE MONDAY, 18 AUGUST, 2025/ SRAVANA 27, 1947 (SAKA)

CYBERSECURITY MEASURES FOR INDIAN BANKING INFRASTRUCTURE

3969. SHRI PUTTA MAHESH KUMAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has undertaken any survey/audit regarding cyber fraud measures and policies of Indian banking infrastructure during the last five years;
- (b) if so, the details thereof and the total number of cyberfraud incidents reported/investigated and losses suffered by banks during the last five years, State-wise especially in Andhra Pradesh;
- (c) the list of banks found to be non-compliant of the cybersecurity requirements during the last five years and the action taken against such banks, State-wise especially from Andhra Pradesh; and
- (d) whether the Government has set any timeline for all banks to be compliant with the cybersecurity norms as prescribed by the Reserve Bank of India

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) and (b): The Indian Computer Emergency Response Team (CERT-In) has created a panel of 'Information Security Auditing Organisations' for auditing, including vulnerability assessment and penetration testing of computer systems, networks, websites, cloud & applications of various organizations in Indian banking sector. Currently, there are 200 organisations empanelled by CERT-In to provide auditing services which are being consulted frequently by the entities in Government and vital sectors, including banking for their auditing requirements. During January 2021 to June 2025, 29,751 audits were conducted by CERT-In empanelled auditing organizations for the banking sector.

Further, Cyber Security & IT Risk Group (CSITE) of Reserve Bank of India (RBI) undertakes comprehensive onsite and offsite supervisory measures on an ongoing basis with regard to cyber security risk of its Supervised Entities. RBI has informed that it does not maintain State-

wise data of Cyber-incidents. However, the number of cyber incidents and its financial impact reported by scheduled commercial banks to RBI, in the last five calendar years are as follows:

Calendar Year	Number of cyber incidents reported	Financial Impact in Rs*
2020	36	₹1.5 crore
2021	59	₹6.7 crore
2022	98	₹5.8 crore
2023	66	₹4.2 crore
2024	82	₹114.77 crore

^{*}The amount is collated based on the reporting by the scheduled commercial banks. The final financial impact could be lower, depending upon the subsequent recoveries, if any, made by the scheduled commercial banks

(c) and (d) RBI from time to time, issues various circulars/ guidelines to the banks to strengthen their cyber security framework, which inter-alia includes, Master Direction on Digital Payment Security Controls dated February 18, 2021, Master Direction on Outsourcing of Information Technology Services dated April 10, 2023, Master Direction on Information Technology Governance, Risk, Controls and Assurance Practices dated November 7, 2023, etc. These circulars/ guidelines are required to be implemented by the banks in a time bound manner. The implementation of cyber security related guidelines is assessed periodically through onsite and offsite inspections by the CSITE team of RBI and vulnerabilities found, if any, are taken up with concerned banks for remediation and necessary compliance.
